

(ख) यदि हाँ, तो इसको रोकने के लिये सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

पेट्रोलियम, रसायन और उर्वरक मंत्री (श्री हेम-वती लखन बहगुणा) : (क) फुटकर बिजली केन्द्रों पर विक्रय किये जाने वाले पेट्रोल में मिलावट के संबंध में कुछ एक शिकायतें प्राप्त हुई हैं और उनकी जांच की जा रही है ।

(ख) क्वालिटी नियंत्रण उपायों के रूप में तेल कंपनियों निम्न उपाय कर रही हैं :—

(1) पेट्रोल सप्लाय करने वाले स्टॉक केन्द्रों पर क्वालिटी नियंत्रण उपाय लागू किये जा रहे हैं ;

(2) सप्लाय करने वाले स्टॉक केन्द्रों पर पेट्रोल ले जाने वाले टैंक ट्रकों को सील किया जाता है ;

(3) उत्पाद की क्वालिटी को सुनिश्चित करने के लिए टैंक ट्रक चालकों को सावधान किया जाता है ;

(4) तेल कंपनियों के फील्ड स्टॉक द्वारा फुटकर बिजली केन्द्रों की नियमित जांच की जाती है ;

(5) पेट्रोल देने वाले पम्पों में दिखायी गयी कुल मात्रा के साथ डीलर के स्टॉक का वास्तविक स्थापन किया जाता है ;

(6) पेट्रोल की मिलावट पकड़ने के लिए फिल्टर पेपर परीक्षण अपनाया गया है ; और

(7) प्रयोगशाला में जांच के लिए फुटकर बिजली केन्द्रों से सैंपल लिये जाते हैं ।

राज्य सरकारों/केन्द्रशासित प्रदेशों से अनुरोध किया गया है कि वे भारतीय दण्ड संहिता के अन्तर्गत उपलब्ध अधिकारों का प्रयोग करें और पेट्रोलियम उत्पादों में मिलावट करने वालों के साथ कड़ी कार्यवाही करें । उन्हें यह भी सलाह दी गयी है कि फुटकर बिजली केन्द्रों से समय समय पर पेट्रोल के सैंपल जांच सुनिश्चित करें और अपराधियों के खिलाफ उपयुक्त कार्यवाही करें ।

Transfer of L.P. Gas

8293. SHRI K. LAKKAPPA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a consumer of L.P. Gas cannot transfer the connection to any other person in any circumstances; if so full facts and reason for such a ban;

(b) whether the Government are aware that due to lack of transfer facilities, a large number of gas connections in Delhi are being held and utilised by persons other than the genuine consumers registered in the records; if so, facts thereof; and

(c) whether the Government propose to devise a policy for permitting transfer of the L.P. Gas connection with permission under certain circumstances with a view to check their misuse by unauthorised persons if not reasons?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) As per the present practice, normally gas connections are non-transferable. There is no system of transferring a gas connection from one name to another. However, in exceptional circumstances involving death, etc., as and when a gas connection has to be transferred at the request of a close blood relation the Oil Company's distributors first prepare a Termination Voucher in the name of original subscriber and then issue a new gas connection in lieu of the said termination voucher (with a changed name). In such cases, security deposit for the gas cylinder and pressure regulator is collected at the prevailing rates.

(b) The possibility of certain gas connections being held and utilised by persons other than the genuine consumers registered cannot be ruled out.

(c) There is no such proposal under consideration of the Government.

Charges for Boarding of Retired Military Officers in Military Hospitals

8294. SHRI RAJARAM SHANKAR RAO MANE: Will the DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE be pleased to state whether it is proposed to facilitate retired military officers at the same rate of boarding charges in Military hospitals?

THE DEPUTY PRIME MINISTER AND MINISTER OF DEFENCE (SHRI JAGJIVAN RAM); No, Sir.

Allegation against Eastern Coal Fields Limited

8295. SHRI MUKUNDA MANDAL: Will the Minister of ENERGY be pleased to state:

(a) whether attention of Government has been drawn to the reported allegation against Eastern Coalfields Limited, a Government of India Undertaking, published in the Coal Field Times, a Bengali Weekly dated 2nd April, 1979;

(b) if so, facts thereof; and

(c) measures to be taken by Government for smooth functioning of the organisation?

THE MINISTER OF ENERGY (SHRI P. RAMACHANDRAN): (a) Yes, Sir.

(b) and (c). The Central Bureau of Investigation have investigated into certain allegations against certain officers of Eastern Coalfields Limited and given their findings. Appropriate action in these cases is in progress as per the advice of the Central Vigilance Commission.

SC/ST Employees in Indian Drugs and Pharmaceuticals Ltd. . .

8296. SHRI MAHI LAL: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) total number of employees category-wise in Indian Drugs and Pharmaceuticals Limited and the number of those belonging to SC/ST communities in each category separately;

(b) whether reserved quota in all the categories is complete there;

(c) total number of recruitments made during the last three years in each category and also the reserved quota filled; whether the backlog has been fulfilled; if not, the reasons therefor;

(d) whether Government have received some complaints against illegal recruitments made in the concerned; and

(e) if so, the action taken or being taken by Government against the management in this regard?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) to (e). The information is being collected and will be laid on the Table of the House.

Grant of Registration Certificate

8297. SHRI S. S. DAS: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that in 1972 instructions were issued by Ministry of Industry to the effect that details of products and capacities indicated by drug firms in their Form A and B would be the capacities for purpose of grant of Registration Certificates;

(b) if so, why details are not available with his Ministry about the Registration Certificate applications vis-a-vis capacities applied in Form A and B; and

(c) whether in the absence of such details, companies can take up manufacture of new products under Registration Certificates; if not on what basis manufacture of such new products has been allowed or stopped with details of permissions granted during three years, year-wise?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA): (a) Yes, Sir.